

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH
NEW DELHI

DA 903/97

New Delhi this the 21th day of May, 1997.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri R.K. Ahooja, Member (A)

Shri Yad Ram
s/o Late Nathan Singh,
R/O Village Holandi Khurd,
R.O. Holandi Kalan, Delhi-82

... Applicant

(By Advocate Shri J.K. Sharma through
proxy counsel Shri A.K. Mishra)

Vs.

1. Director General, National Museum
Janpath, New Delhi.
2. Govt. of India, Department of Culture,
through-Secretary, Deptt. of Culture,
Ministry of
New Delhi.
3. Mrs Kamlesh Gambhir, Supdt.
National Museum, New Delhi.
4. Mrs Josephine Topper, Head Clerk,
National Museum, Janpath, New Delhi.

... Respondents

O R D E R (ORAL)

(Hon'ble Shri R.K. Ahooja, Member (A))

Shri A.K. Mishra, proxy counsel for the applicant
states that applicant wishes to withdraw the application.

Permission is granted. DA is dismissed as withdrawn.

R.K. Ahooja
(R.K. Ahooja)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

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